

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.109

IB- 86/(ND)/2020

IN THE MATTER OF:

Comfort Systems
Vs.
Bharat Sanchar Nigam Ltd & Ors

....OPERATIONAL CREDITOR

... CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 14.07.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

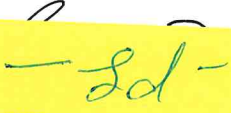
For the Respondent : Mr. Konark Rishi Bhatnagar, Adv.

ORDER

None is present at the time of virtual hearing on behalf of the Operational Creditor. Counsel for the Corporate Debtor is present. Counsel for the Corporate Debtor has submitted that certain part payments have been made and they are in the process of making further payments. Therefore, let this matter be posted after 4 weeks.

List on 06.9.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit